

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 64/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Indore Bench C.P. No. 49/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017**

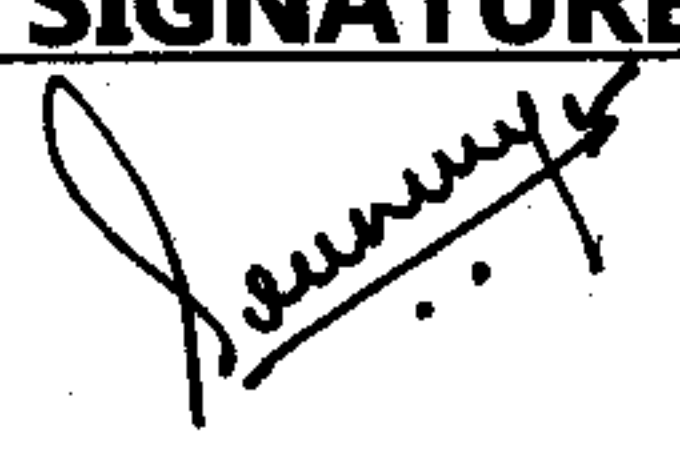
Name of the Company:

Advernt Dealtrade Pvt. Ltd.
Blaise Distributors Pvt. Ltd.
Drawback Dealers Pvt. Ltd.
Armaan Barter Pvt. Ltd.
Pushpak Fincon Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Soumya Sharma Adv.	Advocate	Petitioners	
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2.

ORDER

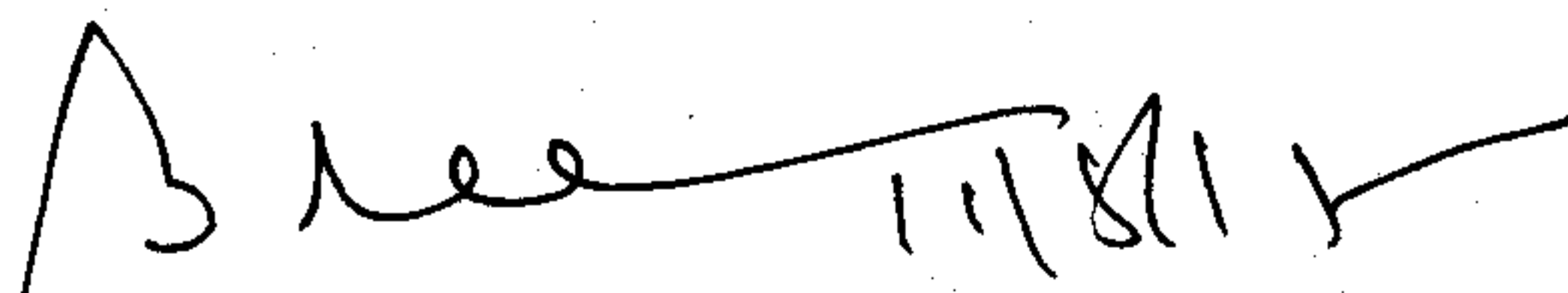
Learned Advocate Ms. Soumya Sharma i/b Learned Advocate Mr. Adhar Sharma present for Petitioner. None present for Statutory Authorities.

Learned Counsel for Petitioner filed reply.

Learned Counsel for Petitioner filed translation copy.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of August, 2017.